

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 18.12.2020**

**NOTICE**

Take notice that the following matters listed on 21.12.2020 in the Court-II will not be taken up. The next date of hearing will be notified later.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 10 of 2020  <b>Part Heard</b>	Oriental Iron Casting Ltd. Vs. Registrar of Companies & Anr.	Anshuj Dhingra	Ashutosh Senger  Pratyush Miglani-R1  Abeeda Mujahid-R2

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**By Order**

-sd/-

**Registrar**